

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 128 OF 2020

Ramnath Sawant

..... Petitioner

*V e r s u s*

Managing Committee of Shree

Durga English School & Ors.

..... Respondents

Mr. Abhijit Gosavi, Advocate for the Petitioner.

Ms. Ankita Kamat, Additional Government Advocate holding for Mr. Pravin Faldessai, Additional Government Advocate for the Respondent nos.9 to 12.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 7<sup>th</sup> August, 2020

P.C.

1. Not before the bench of which one of us (M. S. Sonak, J), is a party.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*